

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422
IB/1700/ND/2018

IN THE MATTER OF:

| | | |
|----------------------------|-----|------------|
| A.B Stainless Steel | ... | Applicant |
| Versus | | |
| M/s International Coil Ltd | ... | Respondent |

Under Section 9 of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the PNB : Mr. S. K. Tanwar, Adv. in IA No. 1230/21
For the Liquidator : Mr. Gautam Singhal, Mr. Rajat Chaudhary,
Ms. Aastha Vishnoi, Advs.
For the Respondent No. 2 in IA No. 4733/ND/2021 : Mr. Nishit
Agrawal, Ms. Kanishka Mittal, Ms. Vanya Agrawal, Advs.
Mr. Samama Suhail & Mohd Shahid Counsel for R25 & LRs R35 in
979/21
For the Respondent No. 5 in IA No. 4733/2021 : Ms. Jabeen Khanam,
For the R-7 in IA No. 4733/2021 : Mr. Vijay Valsan,

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **12.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)